

[Print](#)**Defective Case Register from 2026-09-08 to 2026-09-08**

Sl.NO.	Filing No	Advocate for Petitioner/Caveator	Date of objection	Defects as per S.R.
1	D-WP(C)/39734/2026	KABIRAJ PRADHAN	2026-09-08	1. In averment, At page no 10 in Annexure-3 appeal case no wrongly furnished. 2. In W.P affidavit, information wrongly furnished
2	D-MACA/39229/2026	PRADEEP KUMAR MISHRA	2026-09-08	1.Age of R.1 not furnished.
3	D-CRLMP/26898/2026	PABITRA KUMAR NAYAK	2026-09-08	1. Nomenclature not correctly furnished Sl. no.3 in Index. 2. CRP case number not correctly furnished Sl. no.5 in Index. 3. Annex-3 and 4 not properly page marked.
4	D-WP(C)/40975/2026	TUSAR KUMAR MISHRA	2026-09-08	Paragraphs not properly mentioned in declaration of affidavit.
5	D-WP(C)/40989/2026	SOUBHAGYA KUMAR DASH	2026-09-08	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
6	D-BLAPL/26810/2026	AKSHAYA KUMAR SUBUDHI	2026-09-08	Page-10 and 11 of annx- 1 is not legible.
7	D-WP(C)/42140/2026	NIRANJAN PANDA	2026-09-08	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. Writ Petition not properly page marked in Index.
8	D-WP(C)/40992/2026	SOUBHAGYA KUMAR DASH	2026-09-08	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
9	D-WP(C)/42051/2026	SANGRAM JENA	2026-09-08	1. In Affidavit, occupation of the deponent wrongly furnished
10	D-CMP/41942/2026	ANSHUMAN DAS	2026-09-08	23-NOMENCLATURE NOT CORRECTLY FURNISHED .
11	D-WP(C)/39420/2026	SUDEEP KUMAR SARANGI	2026-09-08	1. Ann. No. in prayer not correct. 2. Deficit CF of Rs.6 on petition to be paid. 3. Page 5 to 7 not marked. 4. Paragraph declaration not correct. 5. Name of Pet. No.2 to 6 in CT not tally with signature. 6. A. Fee of Rs 2.25 not paid on Ann.3.
12	D-MACA/41040/2026	SAMBHRAM DAS	2026-09-08	further SR after removal of defects- 1 valuation and court fee payable, 2-being aggrieved and good ground certificate 3-A fee 2/ 4- vernacular certificate 5-not properly stamped in v nama
13	D-MACA/39379/2026	DEBASISH SAMAL	2026-09-08	3-AUTHENTICATION FEE IS DEFICIENT. 1. Period of Delay 46 days. 2. Au.Fee of Rs.15/-be paid. Put up for further SR after

				Valuation of appeal and court fee payable correctly furnished.
14	D-CRLMP/24525/2026	ATMAJIT MANMITH DAS	2026-09-08	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
15	D-WP(C)/41021/2026	SOUBHAGYA KUMAR DASH	2026-09-08	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
16	D-CRLMC/24837/2026	ANIRUDHA DAS	2026-09-08	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 1. Welfare fee of Rs.50/- not paid in V.nama.2. As per impugned order under Annexure-1 name of the Lower court does not tally with Synopsis,Date chart and petition
17	D-WP(C)/41386/2026	SAMEER KUMAR DAS	2026-09-08	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Date of order under Annexure-14 to be corrected in Book mark.2. Page no.43 not filed.3. Age of the deponent in affidavit does not tally with cause title.
18	D-WP(C)/41548/2026	SUKANTA KUMAR DALAI	2026-09-08	14-NOT PROPERLY INDEXED.
19	D-ABLAPL/27061/2026	PRASANTA KUMAR SATAPATHY	2026-09-08	1. Reference certificate is not correctly furnished. 2. F.I.R. copy is not completely furnished. 3. The name of the address of the petitioner is not correctly furnished in V.nama.
20	D-ABLAPL/27228/2026	SIDDHARTHA SAMAL	2026-09-08	i)Reference Certificate not properly furnished.
21	D-CRLMC/26619/2026	KISHORE KUMAR MISHRA	2026-09-08	Put up for further SR after page marking of index.
22	D-WP(C)/41139/2026	SOUBHAGYA KUMAR DASH	2026-09-08	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
23	D-WP(C)/41629/2026	SIDDHESWAR BAUG	2026-09-08	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. Application in the matter of Odisha Municipal Corporation Act mentioned in CT not proper. 2. Designation of Pet. not mentioned in CT and V.nama. 3. Occupation of Deponent not mentioned.
24	D-ABLAPL/27029/2026	SIDHARTHA SANKAR RAY (2)	2026-09-08	1. Reference certificate is not correctly furnished.
25	D-ABLAPL/27054/2026	ABHISHEK PRADHAN	2026-09-08	1. The P.S. case No.mentioned in the F.I.R. does not tally with that of prayer portion.
26	D-MACA/39153/2026	KAPILA CHARAN NAYAK	2026-09-08	1-COURT FEE IS DEFICIENT. 1. Period of Delay 134 days. 2. Court Fee of Rs.625 /- to be paid. 3. Hologram of

				Rs.50/- not paid on v.nama.
27	D-WP(C)/42038/2026	SANGRAM JENA	2026-09-08	1. At page no 31 not marked as Annexure-4 2. Advocate Clerks welfare fee Rs 2/-not paid in V. nama
28	D-WP(C)/39689/2026	BIKRAM CHANDRA GHADEI	2026-09-08	1. In Affidavit,Sl no 4 information wrongly furnished. 2. Annexure-1 4 not attested 3. Annexure-3 not not and legible
29	D-MATA/41760/2026	LALITENDU MISHRA	2026-09-08	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
30	D-CONTC/41160/2026	SANDHYARANI PANI	2026-09-08	1.Direction issued in WP(C) to contemnno.1 ,hence contemnno.2 should not be made party.
31	D-CONTC/40452/2026	ADV.	2026-09-08	1. Period of Delay 450 days delay. I.A in condonation of delay not filed
32	D-CONTC/41801/2026	ANUP UDAYA SENAPATI	2026-09-08	i) Page mark not furnished in index
33	D-BLAPL/26929/2026	ASUTOSH TRIPATHY	2026-09-08	31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1.Name of the victim mentioned at page 7 and 10 be redacted. 2.Mobile No. of Informant mentioned at page 7 and her husband name at page 6 be redacted. 3.Non- redacted copy of Annexure-1 filed vide memo be kept in closed envelop. 4.Hologram of Rs. 50/- not affixed in v.nama.
34	D-WA/35947/2025	DIPTIRANJAN MAHAPATRA	2026-09-08	i) Status of the parties not furnished. ii) Year of the wp (c) not correctly furnished. iii) Legible copy of page no. 23 25 34 41-44 46 are to be filed. iv) Undertaking for translated coy of odia not filed. v) Cause title in wp (c) to be filed. vi) Put up for SR after filling of disposal of I.A. no. 2808/2056 and removal of defects.
35	D-WP(C)/41984/2026	SUBHADUTTA ROUTRAY	2026-09-08	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
36	D-BLAPL/27043/2026	PARTHA SARATHI DAS	2026-09-08	1. Details of the victim need to be redacted from all places of the FIR 2. Part of the Odia version of the FIR is not readable
37	D-CRLMC/25124/2026	PRABHAT KUMAR DASH	2026-09-08	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. As per impugned order under Annexure-2 name of the Lower court not furnished in the cause title.2. Page nos.14 to 36 not neat.

38	D-ABLAPL/27027/2026	PREETISH SAHU	2026-09-08	1. Reference certificate is not correctly furnished. 2. Paragraphs mentioned in the petition is not under the Affidavit. 4.Vernacular certificate and date of execution of Affidavit has not been furnished.
39	D-CRLMC/24820/2026	RAJENDRA NARAYAN ROUT	2026-09-08	1. As per Index, Annexures-5 to 9 not described in the petition
40	D-WP(C)/42412/2026	NIHAL RATH	2026-09-08	i) Paragraph no. not correctly mentioned in affidavit
41	D-CRLMC/25088/2026	LAMBODOR ACHARI	2026-09-08	1.Name and detailed address of the Respondent not correctly furnished in C.title. 2.Name of the Respondent not correctly furnished in V.nama.
42	D-ITA/41723/2026	SUBASH CHANDRA MOHANTY,SR.S.C(I.T)	2026-09-08	further SR after filling of c copy of order with receipt
43	D-BLAPL/26982/2026	SURYAKANTA DWIBEDI	2026-09-08	31-As per standing order the details of victim/informant shall not be mentioned in the petition. As per High Court Notification dated 5.12.2025,Every application for Bail presented to the High Court, The petitioner/applicant shall also mentioned whether he/she is/was involved in any other criminal case or not. If yes, particulars and decisions thereof to be furnished
44	D-FAO/41469/2026	SATYABAN SAHOO	2026-09-08	1.Court Fee Rs. 12/ not paid
45	D-ITA/41718/2026	SUBASH CHANDRA MOHANTY,SR.S.C(I.T)	2026-09-08	further SR after filling of c copy with receipt
46	D-ABLAPL/27057/2026	AMIT PATTNAIK	2026-09-08	1.Reference certificate is not correctly furnished. 2. Mobile No. of the Advocate has not been furnished in V.Nama
47	D-WP(C)/41923/2026	KUNAL KUMAR SWAIN	2026-09-08	1. In V.nama, one Annapurna Bhoi has signed .She is not the petitioner
48	D-BLAPL/26971/2026	SUSHANTA HARICHANDAN	2026-09-08	14-NOT PROPERLY INDEXED. 1.Annexure-1 mentioned as per Index not filed. 2.Annexure-2 not paginated.
49	D-BLAPL/27151/2026	BISWABHUSAN DAS	2026-09-08	Name and Details of victim/informant mentioned in annexure need not be disclosed and kept in closed cover
50	D-WP(C)/40317/2026	DURGESH NARAYAN RATH	2026-09-08	1. Deficit CF of Rs.12 to be paid on petition. 2. Ann.14 not marked. 3. OHCBA welfare Fund Rs.50 not paid. 4. Name of Pet. No.2 in CT not tally with signature.
51	D-ABLAPL/26946/2026	CHIRANJIB ROUT	2026-09-08	i)Full name of the advocate in capital letter, Enrolment no. Mobile no.not furnished in index,coding sheet,synopsis,Date Chart,Payer portion.Petitioners 2 and 3 not sworn the affidavit

52	D-WP(C)/39530/2026	SAMARENDRA BAHADUR	2026-09-08	1.Synopsis and date chart not alphabetically paginated
53	D-CRLMC/25796/2026	BAIJAYANTI MOHANTY	2026-09-08	i) C.copy of Anx-2 not filed. ii) GR case no. not properly furnished in the Prayer portion.
54	D-WP(C)/42317/2026	KUNAL KUMAR SWAIN	2026-09-08	1. Copy of order dated 16.12.2025 under Annex-10 not filed as per mentioned in Index.
55	D-WP(C)/40991/2026	SOUBHAGYA KUMAR DASH	2026-09-08	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
56	D-WP(C)/41022/2026	SOUBHAGYA KUMAR DASH	2026-09-08	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
57	D-WP(C)/41385/2026	SAMEER KUMAR DAS	2026-09-08	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Age of the deponent in affidavit does not tally with cause title.
58	D-ABLAPL/26950/2026	ASHOK KUMAR SAHOO	2026-09-08	i)Paragraphs not correctly furnished in the DECLARATION
59	D-ABLAPL/27059/2026	SOUMYA RANJAN DAS	2026-09-08	1. The name /L.T.I of the Victim/Complainant may be redacted from the F.I.R. properly at page No.10 and 11. 2. Reference certificate is not correctly furnished. 1 C.A. is pending before SDJM, Panposh, Rourkela
60	D-CMP/42551/2026	GHANASHYAM MUDULI	2026-09-08	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
61	D-WA/40854/2026	PADMANAV CHOUDHURY	2026-09-08	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. Period of Delay 5 days delay. 2.Authentication fee due on the Appellate Court Judgement Rs 2.25/- to be paid. i) Status of parties not furnished ii) C. copy of order not page marked.
62	D-ABLAPL/27014/2026	DALIRANI BEHURAY	2026-09-08	1.The name of the Petitioners No.1 2 and 5 mentioned in the Cause Title do not tally with those of their signatures in V.nama.
63	D-ITA/41720/2026	SUBASH CHANDRA MOHANTY,SR.S.C(I.T)	2026-09-08	further SR after filling of c copy with receipt
64	D-BLAPL/27048/2026	SUKANTA KUMAR NAYAK (2)	2026-09-08	17-REFERENCE CERTIFICATE NOT FURNISHED. 1. In Date and Events, date of Regn. of FIR is wrong 2. Details of the victim need to be redacted from all places of the FIR
65	D-ABLAPL/22972/2026	SUKANTA KUMAR NAYAK	2026-09-08	Name of Informant/Victim/Relatives /Address to be redacted fromAnnex-1

66	D-CRLMP/26623/2026	RANJAN KUMAR ROUT	2026-09-08	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. 29-NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION
67	D-MATA/41803/2026	A. DEB KUMAR	2026-09-08	1. Period of Delay 19 days 2. Authentication fee due on the (a) Copy of Trial Court Judgement Rs 5/ not paid 3. being aggrieved not sufficient
68	D-WP(C)/39479/2026	NIRANJAN PANDA	2026-09-08	1. In Index Petition not page marked and Page marking of Ann.1 not correct. 2. Ann. No. in Para 9 not correct.
69	D-CMP/41959/2026	ANSHUMAN DAS	2026-09-08	23-NOMENCLATURE NOT CORRECTLY FURNISHED .
70	D-ARBA/41410/2026	LAXMI NRUSINGHA SAHU	2026-09-08	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1.Court Fee 12/ not paid 2.Authentication fee due on the (a) Copy of Trial Court Judgement Rs 5/ not paid 3. being aggrieved, prayer not furnished
71	D-WP(C)/41412/2026	SAMEER KUMAR DAS	2026-09-08	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
72	D-WP(C)/41125/2026	SOUBHAGYA KUMAR DASH	2026-09-08	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
73	D-MATA/40813/2026	SIDDHARTH GOUTAM DAS	2026-09-08	1. Period of Delay 152 days 2. Authentication fee due on the (a) Copy of Trial Court Judgement Rs 2/ not paid
74	D-CONTC/41616/2026	ADV.	2026-09-08	i) Page no. AND Annexure-2 not marked in page no.15
75	D-CRLMC/26159/2026	KIRAN KUMAR PATEL	2026-09-08	Reference Certificate not properly furnished.Unredacted copies of anx-1 to be kept in a sealed cover.
76	D-ABLAPL/26938/2026	PRADIPTA BEURA	2026-09-08	P.S.Case no. not correctly furnished in List of Dates and Events.
77	D-CMAPL/41710/2026	ADV.	2026-09-08	Put up for SR after filing of c. copy of impugned order.
78	D-WP(C)/40312/2026	DURGESH NARAYAN RATH	2026-09-08	1. Deficit CF of Rs.24 to be paid on petition. 2. OHCBA welfare Fund Rs.50 not paid. 3. Details in Affidavit not relate to Deponent.

79	D-TRPCRL/27012/2026	SANAT KUMAR DAS	2026-09-08	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
80	D-CRLREV/25794/2026	MRUTYUNJAY PAGAL	2026-09-08	1. Period of Delay 33 days delay, Limitation petition not filed 2. Date of order does not tally in index as per Annex-4
81	D-CONTC/41462/2026	SAROJA KANTA SAMAL	2026-09-08	D.C.F Rs.5/- not paid
82	D-ABLAPL/27073/2026	BHABANI SHANKAR DASPARIDA	2026-09-08	i) Synopsis is not related with the Petition.ii)Reference Certificate not correctly furnished.iii)Undertaking for translation copy of odia documents to English not furnished.
83	D-WP(C)/42508/2026	GOKULANANDA SAHU	2026-09-08	Page 15 not neat.
84	D-WP(C)/39522/2026	PRASANTA KUMAR JENA	2026-09-08	1.synopsis and date chart not alphabetically paginated.
85	D-ITA/41733/2026	SUBASH CHANDRA MOHANTY,SR.S.C(I.T)	2026-09-08	further SR after filling of c copy with receipt
86	D-WP(C)/39805/2026	JAGADIP SAHOO	2026-09-08	20-VERNACULAR CERTIFICATE NOT FURNISHED.
87	D-WP(C)/42008/2026	BIBHU PRASAD CHHUALSINGH	2026-09-08	Rs.2.00 not paid in V.Nama.
88	D-BLAPL/27051/2026	SUKANTA KUMAR NAYAK	2026-09-08	17-REFERENCE CERTIFICATE NOT FURNISHED. 1. Details of the victim need to be redacted from all places of the FIR 2. Odia part of the FIR is not readable 3. Name of the Petitioner mentioned in the Cause Title is not in consonance with the name as mentioned in the V. Nama.
89	D-CONTC/41814/2026	ADV.	2026-09-08	This petition is prematured one.
90	D-WP(C)/39808/2026	AKASH KUMAR PATAJOSHI	2026-09-08	Receipt Showing Serv.copy To cg not Filed. 1. In Index, page marking not done 2. Annexure no marked in the Annexure 3. Put up for S.r there after
91	D-WP(C)/41565/2026	PRANAB KUMAR PASAYAT	2026-09-08	1.Synopsis and date chart not alphabetically paginated.2.Page 23 26 31 33 37 43 44 45 47 and 51 not legible.
92	D-WP(C)/42108/2026	KUNAL KUMAR SWAIN	2026-09-08	1. Page nos.15 AND 16 not neat and legible
93	D-BLAPL/26701/2026	UMA SHANKAR PATEL	2026-09-08	Name/address of the victim/father/mother be redacted from annx-2
94	D-MATA/41920/2026	BRAJARAJ PRUSTI	2026-09-08	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 1.Period of Delay 82 days
95	D-WP(C)/40367/2026	DURGESH NARAYAN RATH	2026-09-08	1. Court fee Rs 12/- deficient in W.P

96	D- CONTC/41888/2026	ADV.	2026-09-08	1. Page no.19 marked twice.
97	D- CONTC/40163/2026	ADV.	2026-09-08	1.Direction issued in WP(C) to contemnor no.1 ,hence contemnor no.2 should not be made party
98	D- BLAPL/26883/2026	ASHUTOS DASH	2026-09-08	Annx-5 not book marked. 2) Annx-5 is incomplete.
99	D-WP(C)/41713/2026	PRAGYAN PARAMITA MOHANTY	2026-09-08	1. Letter dated not correctly furnished Sl. no.17 of the page no.7. 2. Page no.43 not legible.
100	D- ABLAPL/27015/2026	DALIRANI BEHURAY	2026-09-08	1. The name of the petitioners 1 2 and 4 mentioned in the Cause Title does not tally with that of their signatures in V.nama
101	D-WP(C)/41140/2026	SOUBHAGYA KUMAR DASH	2026-09-08	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
102	D-WP(C)/42016/2026	JAYANANDA JENA	2026-09-08	1.code not indicated in index
103	D- CONTC/41587/2026	KIRAN KUMAR PATEL	2026-09-08	Synopsis and Date chart not marked in the petition
104	D-WP(C)/41894/2026	MILLON KUMAR	2026-09-08	1-COURT FEE IS DEFICIENT. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Rs. 12/- to be paid.page nos.76 to 85 155 156 and 157 245 to 248 259 to 262 292 to 305 not neat.
105	D-WP(C)/40359/2026	DURGESH NARAYAN RATH	2026-09-08	1. Deficit CF of Rs.30 to be paid on petition. 2. OHCBA welfare fund Rs.50 not paid. 3. Ann.11 not marked, page marked and attested. 4.Name of Pet. No.4 in CT not tally with signature.
106	D-WP(C)/39803/2026	SATRUGHNA DASH (A)	2026-09-08	3-AUTHENTICATION FEE IS DEFICIENT.
107	D-WP(C)/41979/2026	SUBHADUTTA ROURAY	2026-09-08	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
108	D-WP(C)/41809/2026	SHASHI BHUSAN JENA	2026-09-08	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
109	D-WP(C)/42369/2026	SURENDRA KUMAR SAHOO	2026-09-08	Representation date vide Annexure-3 mentioned in Index wrongly furnished in averment(pg. no. 14).
110	D-WP(C)/41117/2026	SOUBHAGYA KUMAR DASH	2026-09-08	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
111	D-ITA/41724/2026	SUBASH CHANDRA MOHANTY,SR.S.C(I.T)	2026-09-08	further SR after filling of c copy with receipt

112	D-BLAPL/26924/2026	PRABHAKAR SABAT	2026-09-08	1. Para-2 of affidavit not properly mentioned. 2. Annexure-1,2 mentioned in Index not furnished in averment.
113	D-WP(C)/40987/2026	SOUBHAGYA KUMAR DASH	2026-09-08	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
114	D-CONTC/41770/2026	ADV	2026-09-08	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
115	D-WP(C)/42053/2026	SARADA PRASANNA SARANGI	2026-09-08	address op-2 and 3 not furnished
116	D-ABLAPL/27083/2026	SANJAYA MAJHI	2026-09-08	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. Affidavit should not be made as Annexure-2. 2. Reference certificate not correctly furnished. 3. Name of party in cause title and in memo filed by the advocate for the petitioner are mismatched.
117	D-CONTC/42150/2026	ADV.	2026-09-08	1. Synopsis and date chart not alphabetically paginated
118	D-WP(C)/39880/2026	PRAVAT KUMAR MOHANTY	2026-09-08	1. Page marking of Petition in Index incomplete. 2. Ann.1 not marked. 3. A. Fee of Rs.18.70 to be paid on Ann.2
119	D-CMAPL/42098/2026	SUBRAT SATPATHY	2026-09-08	Put up for SR after filing of c. copy of impugned order.
120	D-EXP/41832/2026	SAUBHAGYA KUMAR SAMAL	2026-09-08	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. Court Fee Rs-6/- to be paid. 2. C. copy of impugned order not filed 3. Vakalatnama Filed without court fee and signed by Ld counsel for petitioner. 4. i) Year of the wp (c) wrongly mentioned in prayer. ii) Put up for SR after filing of c. copy of impugned order and removal of defect.
121	D-WP(C)/35522/2026	DR. VIKASH KUMAR	2026-09-08	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED .Annexure-10 and 11 not correct in page 137 and 140.
122	D-ABLAPL/27002/2026	RAMESH CHANDRA SWAIN	2026-09-08	1. Reference certificate is not correctly furnished.
123	D-CRLREV/20517/2026	GOBARDHAN NAYAK	2026-09-08	1. Period of Delay 106 days, limitation petition not filed. 2. C. Copy of C.T. no-92/2015 not filed. 3. HBAMW fee Rs 50/- not paid in V.nama.
124	D-CRLMC/24447/2026	BIJAY KUMAR BEHERA	2026-09-08	1. District name of the petitioner not correctly furnished in cause title and

				Affidavit. 2. Put up for Further SR after Redacting the name of victim / Informant and Family Members from the Annexure. 3. Name of the victim / Informant and Family Members need not be disclosed in connection with Annex-1 and kept in closed cover. 4. Redacted xerox copy of Annex-1 to be filed.
125	D-WP(C)/42107/2026	BRAJA MOHAN SARANGI	2026-09-08	1. Receipt showing service copy of petition on S.C. (T) not filed
126	D-CRLMP/26153/2026	DEBASNAN DAS	2026-09-08	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. Petition not correctly addressed to Honorable Court 1. Should have been registered as CRLMC as prayer is quashing F.I.R.
127	D-CONTC/41684/2026	SUVASHISH PATTANAIK	2026-09-08	i) Paragraph sl. no. not mentioned in affidavit.
128	D-WP(C)/41289/2026	APARES BHOI	2026-09-08	1. Court fee Rs 12/- deficit in W.P
129	D-WP(C)/41885/2026	AJAYA KUMAR TRIPATHY	2026-09-08	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED Should have been registered as P.I.L.
130	D-ABLAPL/27141/2026	ARIJEET MISHRA	2026-09-08	1. Reference certificate is not correctly furnished. 2. Page No.10 is not legible properly.
131	D-ABLAPL/27082/2026	UMA SHANKAR PATEL	2026-09-08	Page no.24 not page marked
132	D-CRLMC/25084/2026	RAGHUNATH DAS MOHAPATRA	2026-09-08	1. As per impugned order under Annexure-3 name of the Lower court and Date of order does not tally with Petition.2. Year of G.R. Case No. not mentioned in cause title
133	D-CMP/41415/2026	ARUN KUMAR MISHRA (2)	2026-09-08	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED Status of parties not mentioned.
134	D-CONTC/40103/2026	ADV.	2026-09-08	1. Direction issued in WP(C) to addl. tahasildar , hence Tahasildar should not be contemnor in the instant CONTC Petition.
135	D-WP(C)/39492/2026	ATMAJIT MANMITH DAS	2026-09-08	1. Prayer not proper. Resubmit for SR after compliance
136	D-WP(C)/42197/2026	MAHESWAR MOHANTY	2026-09-08	i) Page no. 30 and 31 not legible
137	D-BLAPL/26932/2026	NIRANJAN PANDA	2026-09-08	Paragraph No. Not correctly furnished.
138	D-CRLMC/25021/2026	RAMANIKANTA PATTANAIK	2026-09-08	1. This case may be registered as CRLMP.
139	D-WP(C)/42186/2026	MAHESWAR MOHANTY	2026-09-08	i) Page 15 is missing. ii) C. Fee of Rs. 6/- not paid

140	D-WP(C)/39827/2026	SAMARENDRA BAHADUR	2026-09-08	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
141	D-WP(C)/41460/2026	UMAKANT SAHOO	2026-09-08	1. In Affidavit, petitioners name not correctly furnished. 2. In Index.at Annexure-1 diary no wrongly furnished
142	D-WP(C)/40988/2026	SOUBHAGYA KUMAR DASH	2026-09-08	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
143	D-ABLAPL/26803/2026	BICHITRA NARAYANA SATAPATHY	2026-09-08	Earlier Bail Application not mentioned in Reference Certificate
144	D-RSA/35776/2026	SOUBHAGYA KUMAR DASH	2026-09-08	Put up for further S.R after acceptance of the Income Certificate for computing the period of limitation.
145	D-WP(C)/41650/2026	MANOJ KUMAR MOHANTY (2)	2026-09-08	1. Address of OP No.3 and 4 incomplete. 2. Address of OP No.5 and 6 not furnished. 3. All are d.o. late Naba Kishore Prusty mentioned after OP No.9 be modified suitably.
146	D-CRLMC/24196/2026	PRAVAT RANJAN SUTAR	2026-09-08	1-COURT FEE IS DEFICIENT. 29-NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION 1. Serial numbers not correctly furnished in Index. 2. court fee Rs. 6/- to be paid. 3. ICC case number not correctly furnished in prayer of the I.A. petition
147	D-WP(C)/39561/2026	PRAFULLA CHANDRA DAS	2026-09-08	1.synopsis date chart not alphabetically paginated.
148	D-ABLAPL/27067/2026	SATYA RANJAN MULIA	2026-09-08	Reference Certificate not properly furnished
149	D-ABLAPL/27013/2026	DALIRANI BEHURAY	2026-09-08	1. The name of the petitioners mentioned in the Cause Title do not tally with those of their signatures in V.Nama
150	D-EXP/41833/2026	SAUBHAGYA KUMAR SAMAL	2026-09-08	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. C. copy of impugned order not filed i) Page marked wrongly marked in Index and book marked. ii) Year of the contc wrongly mentioned in prayer. iii) Put up for SR after filing of C. copy of impugned order and removal of defects.
151	D-CONTC/41573/2026	SIDDHARTH PRASAD MISHRA	2026-09-08	Averments under Affidavit not correctly furnished
152	D-EXP/41726/2026	SADASIVA PATRA (1)	2026-09-08	1. C. copy of impugned order not filed. 2. i) Para no. wrongly mentioned in

				declaration. ii) Put up for SR after filing of c. copy of impugned order.
153	D-WP(C)/41383/2026	SAMEER KUMAR DAS	2026-09-08	1. Date of order under Annexure-11 does not tally with Index and para-10 of the petition
154	D-CONTC/40117/2026	MANORANJAN MISHRA	2026-09-08	1. Affidavit not in proper format.
155	D-CONTC/41533/2026	ADV.	2026-09-08	Affidavit not in Proper format
156	D-ITA/41732/2026	SUBASH CHANDRA MOHANTY, SR.S.C(I.T)	2026-09-08	further SR after filling of c copy with receipt
157	D-ITA/41719/2026	SUBASH CHANDRA MOHANTY, SR.S.C(I.T)	2026-09-08	further SR after filling of c copy of order with receipt
158	D-ABLAPL/27203/2026	PRASANTA KUMAR SATAPATHY	2026-09-08	i) Provision Law not correctly furnished in the CT and Synopsis
159	D-CRLMC/24931/2026	KEDARNATH SAHOO	2026-09-08	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Paragraph no. not furnished in declaration. 2. Date of order under Annexure-1 does not tally with cause title
160	D-CRLMC/24051/2026	SUSANTA KUMAR SAHU	2026-09-08	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 31-As per standing order the details of victim/informant shall not be mentioned in the petition. Annexures be kept in cover. Name of lower court not correct in CT and prayer. Annexure-1 not mentioned in Book mark.
161	D-CMP/41406/2026	ASHWINI KUMAR DAS	2026-09-08	Status of parties not mentioned
162	D-WP(C)/39520/2026	BISWAMBAR MOHANTY	2026-09-08	1. synopsis and date chart not alphabetically paginated
163	D-WP(C)/41020/2026	SOUBHAGYA KUMAR DASH	2026-09-08	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
164	D-MACA/27061/2026	ADAM ALI KHAN	2026-09-08	1. Period of Delay 154 days
165	D-BLAPL/26958/2026	SURYAKANTA DASH	2026-09-08	1. Reference Certificate not properly furnished. 2. As per High Court Notification dated 5.12.2025, Every application for Bail presented to the High Court, the petitioner shall state whether similar application has or has not been made to the Supreme Court and if made, shall state the result thereof. The petitioner/applicant shall also mentioned whether he/she is/was involved in any other criminal case or not. If yes, particulars and decisions thereof to be furnished.

166	D-ITA/41717/2026	SUBASH CHANDRA MOHANTY, SR.S.C(I.T)	2026-09-08	further SR after filling of c copy with receipt
167	D-WP(C)/40536/2026	AJAYA KUMAR DASH	2026-09-08	1. In declaration under affidavit, no. 0f paragraphs wrongly furnished. 2. Opp. party mentioned in W.P not related to G.S.T as prayer for 3. Put up for S.R there after
168	D-BLAPL/20438/2026	PRABIR KUMAR PRADHAN	2026-09-08	Name and Details of Victim relatives mentioned in annexure-1(page No.24 to 33) be redacted thereafter put up for SR.
169	D-WP(C)/42294/2026	SANGRAM JENA	2026-09-08	1. Subject code incorrectly mentioned in Assessment slip
170	D-WP(C)/40986/2026	SOUBHAGYA KUMAR DASH	2026-09-08	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
171	D-CRLMC/23934/2026	JAGJIT SINGH CHHABRA	2026-09-08	1. Provision of Law BNSS not correctly furnished. 2. Page no.10 not legible. 3. GR case number not correctly furnished in Prayer of the petition
172	D-WP(C)/41123/2026	SOUBHAGYA KUMAR DASH	2026-09-08	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
173	D-WP(C)/41182/2026	SOUMYA JYOTI BISWAL	2026-09-08	1.Address op.2 not furnished.
174	D-ABLAPL/26948/2026	JAYANTA KUMAR MAJHI	2026-09-08	Sl.no. of the Petitioner in the earlier bail petition not furnished.
175	D-CRLMP/26345/2026	SARADA PRASANNA SARANGI	2026-09-08	Page no. 21 22 25 28 42and 48 not neat.
176	D-WP(C)/39279/2026	PRASANTA KUMAR JENA	2026-09-08	1. In Index,Annexure-6 date of meeting wrongly furnished. 2. In Index, Annexure-14 order date wrongly furnished 3. In Annexure-21 order date wrongly furnished in Index 4. In Index,Annexure-28 notification date wrongly furnished 5. As per Index,After Annexure-29 another notification annexed to be removed
177	D-BLAPL/26890/2026	RAMAKANTA MISHRA	2026-09-08	1.Reference Certificate not properly furnished. 2.As per High Court Notification dated 5.12.2025,Every application for Bail presented to the High Court, the petitioner shall state whether similar application has or has not been made to the Supreme Court and if made, shall state the result thereof. The petitioner/applicant shall also mentioned whether he/she is/was involved in any other criminal case or not. If yes, particulars and decisions thereof to be furnished. 3.Case pending before the Lower Court mentioned in C.title not tally with Rejection order.
178	D-WP(C)/42135/2026	PANCHANAN PANIGRAHI	2026-09-08	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY

				MENTIONED 1. Court fee Rs 6/- deficient in W.P 2. Annexure-2 and 3 not attested
179	D-MACA/39318/2026	SUBRAT SATPATHY	2026-09-08	3-AUTHENTICATION FEE IS DEFICIENT. Authentication fee of Rs.5/-be paid.
180	D-WP(C)/41877/2026	BRAJA MOHAN SARANGI	2026-09-08	1. Receipt showing service copy of petition on S.C. (T) not filed. 2. Annex-1 not properly page marked.
181	D-CRLMP/26933/2026	KARUNAKAR GAYA	2026-09-08	31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1. Put up for further SR after Redacting the name of victim / Informant and Family Members from the petition and Annexures. 2. Name of the victim /Informant and Family Members need not be disclosed in connection with Annexures, Affidavit, V.nama and kept in closed cover.
182	D-WP(C)/40984/2026	SOUBHAGYA KUMAR DASH	2026-09-08	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
183	D-RSA/32636/2026	BINAYA KUMAR MOHANTY	2026-09-08	1. Court Fee Rs.10.50 Payable,Not Paid 2.Put up for further S.R after made good for computing the period of limitation
184	D-WP(C)/41990/2026	SUBHADUTTA ROUTRAY	2026-09-08	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
185	D-WP(C)/40368/2026	DURGESH NARAYAN RATH	2026-09-08	1. Court fee Rs 6/- deficient in W.P 2. H.C.B.A M.W S Rs 50/- to be in V. nama
186	D-WP(C)/40032/2026	GHANASHYAM DASH	2026-09-08	1.Receipt Showing Serv.copy To ct not Filed. 2.Receipt Showing Serv.copy To Ag not Filed.
187	D-WP(C)/40985/2026	SOUBHAGYA KUMAR DASH	2026-09-08	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
188	D-CRLMP/26177/2026	RAKESH KUMAR SARANGI	2026-09-08	1. As per impugned order under Annexure-4 name of the Lower court does not tally with Synopsis,Date chart and petition.
189	D-EXP/41834/2026	SAUBHAGYA KUMAR SAMAL	2026-09-08	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. C. copy of impugned order not filed. i) Year of the contc wrongly mentioned in prayer,. ii) Put up for SR after filing of c. copy of impugned order and removal of defects.
190	D-WA/40602/2026	ASHOK KUMAR MISRA	2026-09-08	i) Status of parties not furnished ii) Being aggrieved para not furnished.

191	D-RSA/14907/2026	KABIR KUMAR JENA	2026-09-08	Address of Rs.No-2.b to 2.e not furnished in the memo of Appeal.
192	D-CMP/41789/2026	BIBHUTI BHUSAN MISHRA 2	2026-09-08	O.Ps No-1(a) to 1(d) made Parties but not yet substituted in the Trial Court.
193	D-WP(C)/42130/2026	AFRAAZ SUHAIL	2026-09-08	1. Page nos. 64 65 66 72 not filed.